

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.327/99

Wednesday, this the 21st day of July, 1999.

CORAM:

HON'BLE SHRI B.S.JAI PARAMESHWAR, JUDICIAL MEMBER

HON'BLE MR J.L.NEGI, ADMINISTRATIVE MEMBER

M.T.Sreemathy,  
W/o Ramakrishnan,  
L.R.P.A., Kochi Head Post Office,  
Kochi-2.

- Applicant

By Advocate Mr K.G.Anil Babu

vs

1. The Director of Postal Services,  
Central Region,  
Kochi-16.
2. The Senior Superintendent of Post Offices,  
Ernakulam Division,  
Kochi-682 011.
3. Smt.Sobha Madhale,  
Senior Superintendent of Post Offices,  
Ernakulam Division,  
Kochi-682 011. - Respondents

By Advocate Ms Rajeswari.A, ACGSC(for R.1&2)

O R D E R

HON'BLE SHRI B.S.JAI PARAMESHWAR, JUDICIAL MEMBER

In view of the permission granted in M.A.649/99, this O.A. is dismissed as withdrawn. The applicant will be at liberty to approach the departmental authorities, if he is so advised.

Dated, the 21st of July, 1999.

*21/7/99*  
(J.L.NEGI)  
ADMINISTRATIVE MEMBER

*21/7/99*  
(B.S.JAI PARAMESHWAR)  
JUDICIAL MEMBER

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